

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL JUDGE  
AND JMFC., HOSAKOTE FOR THE DAY 09.10.2020

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><b>HEARING</b></p> <ol style="list-style-type: none"><li>1. FDP 2/2020 (Smt. Mamatha Vs. Narayanappa &amp; Ors.)</li><li>2. Misc. 13/2020 ( Channarayappa @ Chikka Channarayappa Vs. Krishnappa</li><li>3. OS 236/2020 ( Nagaraju Vs. Ganesha)</li><li>4. OS 153/2020</li><li>5. Crl. Misc. 221/2020(Sanaulla Vs. Tahsildar)</li><li>6. Crl. Misc. 222/2020(Sanaulla Vs. Tahsildar)</li><li>7. Crl. Misc. 190/2020</li><li>8. Crime 78/2020 NGPS</li><li>9. OS 201/2019 ( Orders)</li><li>10. OS 281/2015 (Arguments)</li></ol>	<p style="text-align: center;"><b>HEARING</b></p> <ol style="list-style-type: none"><li>11. OS 33/2015</li><li>12. OS 249/2016</li><li>13. OS 281/21016</li><li>14. OS 329/2016</li><li>15. OS 389/2016</li><li>16. OS 303/2017</li><li>17. OS 83/2018</li><li>18. OS 81/2019</li><li>19. FDP 4/2012</li><li>20. FDP 7/2015</li></ol>

Hosakote

Dated: - 08.10.2020

*Gim 08/10/20*  
Addl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.